

Extradition pact with Nepal

†790. SHRI SHREEGOPAL VYAS:

SHRI BALAVANT ALIASBAL APTE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the status of the Indo-Nepal extradition pact;
- (b) whether Pakistani nationals are operating anti-India activities in Nepal on a large scale; and
- (c) the steps being taken by Government to check them?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) India and Nepal signed an Extradition Treaty on 02/10/1953, which remains in force. With a view to strengthen the institutional legal arrangements for effectively combating crime and terrorism in tune with contemporary realities, India and Nepal have initialled the updated Extradition Treaty in January, 2005. The Government has regularly taken up the matter of signature of the updated Extradition Treaty with the Government of Nepal.

(b) The Nepali authorities, from time to time, have apprehended Pakistani nationals involved in racketeering in fake Indian currency.

(c) During the visit of Prime Minister of Nepal to India from 18-22 August, 2009, it was agreed to enhance bilateral co-operation to effectively address all issues concerning security, including cross border crime, through existing bilateral mechanisms. The Nepalese side assured that it would not allow its territory to be used for any activity against India.

Chinese claim on Arunachal Pradesh

791. PROF. ALKA BALRAM KSHATRIYA:

SHRI N.K. SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether during the Prime Minister's visit to Arunachal Pradesh recently, China has once again raked up its claim over the State;
- (b) if so, the facts and details thereof;
- (c) whether China has strongly dissatisfied with visit of Indian Prime Minister to the disputed region; and
- (d) if so, the further reaction of Government on such statements made by China?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) to (d) In October 2009, after the visit of the Prime Minister to Arunachal Pradesh, the Official Spokesperson of the Chinese Ministry of Foreign Affairs said

†Original notice of the question was received in Hindi.